

**RESUME OF WORK DONE BY  
LOK SABHA**

**THIRD LOK SABHA—FOURTH SESSION**

*18 th February to 7th May, 1963)*



**LOK SABHA SECRETARIAT  
NEW DELHI**

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For Departmental Use only.

LOK SABHA SECRETARIAT

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'Resume' of work done by Lok Sabha during the Fourth Session  
of Third Lok Sabha.

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Period of Session .... 18th February to 7th May,  
1963.

Number of sittings .... 61

Number of sitting hours: 414 hours and 51 minutes.

ADJOURNMENT MOTIONS

Notices received	19
Brought before the House	2
Leave refused by the House	2
Consent withheld	17

BILLS

A. : GOVERNMENT BILLS

(i) *Introduced:*

- (1) The Central Sales Tax (Amendment) Bill, 1963
- (2) The Government of Union Territories Bill, 1963
- (3) The Finance Bill, 1963
- (4) The Super Profits Tax Bill, 1963
- (5) The Compulsory Deposit Scheme Bill, 1963

- (6) The Appropriation (Railways) Bill, 1963
- (7) The Appropriation (Railways) No. 2 Bill, 1963
- (8) The Appropriation Bill, 1963
- (9) The Appropriation (Vote on Account) Bill, 1963
- (10) The Export, (Quality Control and Inspection) Bill, 1963
- (11) The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1963
- (12) The Official Languages Bill, 1963
- (13) The Appropriation (No. 2) Bill, 1963
- (14) The Institutes of Technology (Amendment) Bill, 1963
- (15) The Appropriation (Railways) No. 3 Bill, 1963
- (16) The Appropriation (Railways) No. 4 Bill, 1963
- (17) The Appropriation (No. 3) Bill, 1963
- (18) The Constitution (Seventeenth Amendment) Bill, 1963

(ii) *Bills passed by Rajya Sabha laid on the Table.*

- (1) The Indian Emigration (Amendment) Bill, 1963
- (2) The Iron Ore Mines Labour Welfare Cess (Amendment) Bill, 1963.

(iii) *Select Committee Motion for extension of time for presentation of Report of Select Committee adopted*

Major Port Trusts Bill - Time extended upto the first day of the next session.

(iv) *Referred to Joint Committee*

The Government of Union Territories Bill, 1963.

(v) *Joint Committee - Motions for extension of time for presentation of Reports of Joint Committees adopted*

- (1) The Constitution (Fifteenth Amendment) Bill, 1962 - time extended upto 29.3.1963
- (2) The Constitution (Sixteenth Amendment) Bill, 1963 - time extended upto 29.3.1963.

- (3) The Christian Marriage and Matrimonial Causes Bill, 1962 -  
time further extended upto the last day of the next session.

*Joint Committee Appointment of Member.*

- (1) Shri M.L. Dwivedi appointed to the Joint Committee on the Christian Marriage and Matrimonial Causes Bill *vide* late Shri Mulchand Dube.
- (2) Motion recommending to Rajya Sabha to nominate a member on the Joint Committee on Christian Marriage and Matrimonial Causes Bill *vice* late Shri Thomas Srinivasan adopted.

*Report of Joint Committee presented.*

- (1) The Constitution (Fifteenth Amendment) Bill, 1962  
(2) The Constitution (Sixteenth Amendment) Bill, 1963  
(3) The Government of Union Territories Bill, 1963.

(viii) *Evidence before Joint Committee - laid on the Table*

Joint Committee on the Constitution (Fifteenth Amendment) Bill, 1962.

(ix) *Bills passed*

- (1) The Delhi Rent Control (Amendment) Bill, 1963 as passed by Rajya Sabha  
(2) The Agricultural Refinance Corporation Bill, 1962.  
(3) The Appropriation (Railways) Bill, 1963.  
(4) The Appropriation Bill, 1963.  
(5) The Appropriation (Railways) No. 2 Bill, 1963  
(6) The Appropriation (Vote on Account) Bill, 1963  
(7) The Central Sales Tax (Amendment) Bill, 1963  
(8) The Appropriation (No. 2) Bill, 1963  
(9) The Finance Bill, 1963  
(10) The Super Profits Tax Bill, 1963  
(11) The Official Languages Bill, 1963

- (12) **The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1963**
- (13) **The Appropriation (Railways) No. 3 Bill, 1963**
- (14) **The Appropriation (Railways) No. 4 Bill, 1963**
- (15) **The Appropriation (No. 3) Bill, 1963**
- (16) **The Compulsory Deposit Scheme Bill, 1963**
- (17) **The Constitution (Fifteenth Amendment) Bill, 1963 as reported by the Joint Committee**
- (18) **The Constitution (Sixteenth Amendment) Bill, 1963 as reported by the Joint Committee**
- (19) **The Export (Quality Control and Inspection) Bill, 1963**
- (20) **The Government of Union Territories Bill, 1963, as reported by the Joint Committee.**

(x) *Bills passed by Houses of Parliament and assented to by the President - laid on the Table*

- (1) **The Indian Tariff (Amendment) Bill, 1963.**
- (2) **The Hindi Sahitya Sammelan (Amendment) Bill, 1963**
- (3) **The Representation of the People (Amendment) Bill, 1963**
- (4) **The Appropriation (Railways) Bill, 1963**
- (5) **The Appropriation (Railways) No. 2 Bill, 1963**
- (6) **The Appropriation Bill, 1963**
- (7) **The Central Sales Tax (Amendment) Bill, 1963**
- (8) **The Appropriation (Vote on Account) Bill, 1963**
- (9) **The Delhi Rent Control (Amendment) Bill, 1963**
- (10) **The Agricultural Refinance Corporation Bill, 1963**
- (11) **The Appropriation (No. 2) Bill, 1963**
- (12) **The Finance Bill, 1963**

#### B. PRIVATE MEMBERS' BILLS

(i) *Introduced:*

- (1) **The Hindu Marriage (Amendment) Bill, 1962 (*Amendment of Section 13*) by Shri Diwan Chand Sharma.**
- (2) **The Young Persons (Harmful Publications) Amendment Bill 1963 (*Amendment of section 2*) by Shri C. K. Bhattacharyya**

- (3) The Working Journalists (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1963 (*Insertion of new section 7A*) by Shri C. K. Bhattacharyya.
  - (4) The Criminal Law Amendment Bill, 1963, by Shrimati T. Lakshmi Kanthamma.
  - (5) The Constitution (Amendment) Bill, 1963 (*Amendment of Article 368*) by Shri Hari Vishnu Kamath.
  - (6) The Industrial Disputes (Amendment) Bill, 1963 (*Amendment of section 33*) by Shri C.K. Bhattacharyya.
  - (7) The Salaries and Allowances of Ministers (Amendment) Bill, 1963 (*Amendment of sections 3, 4 etc.*) by Shri Hari Vishnu Kamath.
  - (8) The Disclosure of Assets of Ministers Bill, 1963 by Shri Hari Vishnu Kamath.
- (ii) *Bill passed by Rajya Sabha - laid on the Table:*
- The Marine Insurance Bill, 1963, by Shri M.P. Bhargava.
- (iii) *Opinions on Bills - laid on the Table*
- (1) Paper No. I containing opinions on the Hindu Succession (Amendment) Bill, 1962 by Shri J.B.S. Bist, M.P.
  - (2) Paper No. I containing opinions on the Legislative Councils (Composition) Bill, 1962 by Shri Shree Narayan Das.
  - (3) Paper No. II containing opinions on the Legislative Councils (Composition) Bill, 1962 by Shri Shree Narayan Das.
  - (4) Paper No. II containing opinions on the Hindu Succession (Amendment) Bill, 1962 by Shri J.B.S. Bist.
- (iv) *Report of Joint Committee - laid on the Table:*
- The Marine Insurance Bill, 1963 by Shri M.P. Bhargava  
(Introduced in Rajya Sabha)
- (v) *Bills withdrawn*
- (1) The Central Silk Board (Amendment) Bill, 1962 (*Amendment of sections 4 and 6*) by Shri Sham Lal Saraf.

- (2) The Length of Cinematograph Films (Ceiling) Bill, 1962 by Shri Rameshwar Tantia.
- (3) The Child Marriage Restraint (Amendment) Bill, 1962 (*Amendment of sections 2 and 3*) by Shri Diwan Chand Sharma.
- (4) The Constitution (Amendment) Bill, 1962 (*Insertion of new Article 155A and amendment of article 167*) by Shri Tika Ram Paliwal.
- (5) The Mines (Amendment) Bill, 1962 (*Amendment of sections 12, 64, 66, 67, 70, 72C and 73*) by Shri S.C. Samanta.
- (6) The Insurance (Amendment) Bill, 1962 (*Amendment of sections 31A and 40C*) by Shri Indrajit Gupta.
- (7) The Delhi Land Reforms (Amendment) Bill, 1962 by Shri Naval Prabhakar.

(vi) *Bill negatived*

The Working Journalists (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1963 (*Insertion of new section 7A*) by Shri C.K. Bhattacharyya.

(vii) *Bill - Debate adjourned*

The Constitution (Amendment) Bill, 1962 (*Amendment of articles 100 and 189*) by Shri M.L. Dwivedi.

(viii) *Bill under consideration*

The Delivery of Books and Newspapers (Public Libraries), Amendment Bill, 1962 (*Amendment of section 2*) by Shri C.K. Bhattacharyya.

(ix) *Bill passed*

The Marine Insurance Bill, 1963, as passed by Rajya Sabha.

(x) *Bill passed by the Houses of Parliament and assented to by the President - laid on the Table.*

The Marine Insurance Bill, 1963.

4. CALLING ATTENTION -- STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197.

Sl. No.	Subject	Name of Member	Name of Minister Date of statement
1	2	3	4
1.	Accident in Jamuna Colliery Madhya Pradesh on 15.2.63	Shri Ram Sewak Yadav	<u>Shri K. D. Malaviya</u> 19.2.1963
2.	Unemployment among artisans and goldsmiths as a result of Gold Control Order.	Shri Tridib Kumar Chaudhuri	<u>Shri Morarji Desai</u> 20.2.1963
	Visit of Joint United States Commonwealth Air Mission to India and the proposal of an 'Air Umbrella' over India.	Shri Harish Chandra Mathur	<u>Shri Jawaharlal Nehru</u> 21.2.1963
4.	Proposed federation of Malaysia.	Shri Hari Vishnu Kamath	<u>Shri Jawaharlal Nehru</u> 22.2.1963
5.	Bursting of a water tank in the Military lines at Saugar in Madhya Pradesh on the 14th February, 1963.	H. H. Maharaja B. K. Deo	<u>Shri Y. B. Chavan</u> 25.2.1963
6.	Nationalisation of Banks in Burma.	Shri Rameshwar Tantia	<u>Shri Jawaharlal Nehru</u> 25.2.1963 <u>Shri Morarji Desai</u> 27.2.1963
7.	Intrusion and firing on the 18th February, 1963, by East-Pakistan Policemen in the Murshidabad district.	Shri Tridib Kumar Chaudhuri	<u>Shrimati Lakshmi N. Menon.</u> 27.2.1968
8.	Entry of Naga hostiles through Manipur.	Shri Hem Barua	<u>Shri Jawaharlal Nehru</u> 2.3.1963
9.	Railway accident at Allahabad station.	Shri Rameshwar Tantia	<u>Shri S. V. Ramaswamy</u> 4.3.1968



1	2	3	4
10.	Sino-Pakistan Border Agreement and reaction of the Government of India thereto.	Shri Hem Barua	<u>Shri Jawaharlal Nehru</u> 5.3.1963
11.	Talks held by Home Minister with the King of Nepal.	Shri S.M. Banerjee	<u>Shri Lal Bahadur Shastri</u> 7.3.1963
12.	Delay in arrival of police at Delhi Town Hall.	Shri P.R. Chakraverti	<u>Shri R.M. Hajamavis</u> 8.3.1963
13.	Disturbances in Kiriburu Iron Ore Project.	Shri Hari Charan Soy	<u>Shri R.M. Hajamavis on behalf of Minister of Mines &amp; Fuel.</u> 18.3.1963
14.	Accident at Jamuria Colliery.	Shri Hem Barua	<u>Shri R.K. Malaviya</u> 23.3.1963
15.	Concentration of Chinese troops in Tibet.	Shri Yashpal Singh	<u>Shri Jawaharlal Nehru</u> 23.3.1963
16.	Statements made in Washington by Shri B. Patnaik, Chief Minister of Orissa, regarding strength of Defence forces.	Shri Hem Barua	<u>Shri Jawaharlal Nehru</u> 23.3.1963
17.	Accident between Tiruchi Reni Express and a bus.	Shri Ram Sewak Yadav	<u>Shri Shahnawaz Khan</u> 25.3.1963
18.	Crash of I.A.F. jet aircraft on 29.3.1963 in New Delhi.	Shri P. Venkatasubbaiah	<u>Shri Y.B. Chavan</u> 1.4.1963
19.	Chinese announcement regarding release of Indian prisoners of war.	Shri Raghunath Singh.	<u>Shri Jawaharlal Nehru</u> 3.4.1963
20.	Harassment of minority community in East Pakistan.	Shri Hem Barua	<u>Shri Dinesh Singh</u> 3.4.1963

1	2	3	4
21.	Firing by Naga hostiles at a military special on 11.4.1963 near Noajan Station.	Dr. L.M. Singhvi	<u>Sardar Swaran Singh</u> 13.4.1963
22.	Kidnapping of seven Indian Nationals by Pakistanis from river Kalindi.	Shri P.R. Chakraverti.	<u>Shrimati Lakshmi N. Menon.</u> 17.4.1963
23.	Sighting of unidentified ships off the Andhra Coast.	Dr. L.M. Singhvi	<u>Shri Y. B. Chavan</u> 18.4.1963
24.	Defence Mission despatched to negotiate India's defence requirements.	Sardar Kapur Singh	<u>Shri T.T. Krishnamachari.</u> 18.4.1963
	Accidents at Mithani colliery on 12.4.1963 and Sipur colliery on 10.4.1963.	Shri Yashpal Singh	<u>Shri R.K. Malaviya</u> 19.4.1963
25.	Industrial licensing policy of the Government in view of the press report that two concerned Union Ministers have disagreed on the present procedure of issuing such licenses.	Shri S.M. Banerjee	<u>Shri Jawaharlal Nehru</u> 23.4.1963
26.	Proposed merger of U.A.R.; Iraq and Syria.	Shri P.R. Chakraverti.	<u>Shri Dinesh Singh</u> 23.4.1963
28.	Rise in price of rice in West Bengal.	Shri P.R. Chakraverti.	<u>Shri S.K. Patil</u> 25.4.1963
29.	Shortage of water supply in Delhi.	Dr. L.M. Singhvi	<u>Dr. Sushila Nayar</u> 29.4.1963
	New China news agency report regarding persecution and maltreatment of Chinese internees.	Shri Hem Barua	<u>Shri Lal Bahadur Shastri.</u> 30.4.1963

1	2	3	4
31. Reported shortfall in food production targets during Third Plan period.	Shri S. Hansda	<u>Dr. Ram Subhag Singh</u> 30.4.1963	
32. Drastic cut in pig iron quota supplied to the foundries in Punjab.	Shri Yashpal Singh	<u>Shri C. Subramaniam</u> 1.5.1963	
33. Accident in Jharkhad Colliery.	Shri C.K. Bhattacharya	<u>Shri R.K. Malaviya</u> 3.5.1963	
34. Kidnapping of Santhals by East Pakistan border police.	Shri S. M. Banerjee	<u>Shri Dinesh Singh</u> 4.5.1963	
35. Crossing of Hindu families from East Pakistan into Tripura.	Shri P.R. Chakraverti	<u>Shri Dinesh Singh</u> 4.5.1963	
36. Scarcity of sugar in Punjab	Sardar Dhanna Singh Gulshan	<u>Shri S.K. Patil</u> 6.5.1963	
37. Visit of Minister of Steel and Heavy Industries to Austria and West Germany.	Shri Dwarkadas Mantri	<u>Shri C. Subramaniam</u> 6.5.1963	
38. Complaints by detainees of Indian origin in slave Island near Colombo regarding treatment meted out to them.	Dr. L.M. Singhvi	<u>Shri Dinesh Singh</u> 7.5.1963	
39. Crash of an aircraft of the Delhi Flying Club.	Shri S.M. Banerjee	<u>Shri Ahmed Mohiuddin</u> 7.5.1963	

5 DISCUSSION ON MATTER OF URGENT PUBLIC IMPORTANCE

Subject	Name of Member	Date of discussion
Gold Control Scheme	Shri Prakash Vir Shastri	5.3.1963
		6.3.1963

6 DIVISIONS

No. of divisions held 48

FINANCIAL BUSINESS

A. RAILWAY BUDGET

(i) *Railway Budget for 1963-64:*

Subject	presented on	General discussion
Budget (Railways) for 1963-64	19.2.1963	2.3.1963
		4.3.1963
		5.3.1963
		6.3.1963

(ii) *Demands for Grants (Railways):*

Subject	Discussed on	Voted on
1. Demand No. 1	6.3.1963	7.3.1963
	7.3.1963	
2. Demand Nos. 2 to 16 and 18	7.3.1963	8.3.1963
	8.3.1963	

(iii) *Demands for Excess Grants (Railways):*

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants in respect of Budget (Railways) for 1960-61.	19.2.1963	29.4.1963	29.4.1963

(iv) *Demands for Supplementary Grants (Railways):*

Subject	Presented on	Discussed on	Voted on
1. Demands for Supplementary Grants in respect of Budget (Railways) for 1962-63.	19.2.1963	28.2.1963	28.2.1963
2. Demands for Supplementary Grants in respect of Budget (Railways) for 1963-64.	22.4.1963	29.4.1963	29.4.1963

**-B. GENERAL BUDGET**(i) *General Budget for 1963-64*

Subject	Presented on	General discussion on
Budget (General) for 1963-64.	28.2.1963	12.3.1963 13.3.1963 14.3.1963 15.3.1963 16.3.1963

(ii) *Demands for Grants on Account (General Budget)*

Subject	Voted on
Demands for Grants on Account (General Budget) for 1963-64	16.3.1963

(iii) *Demands for Grants (General Budget)*

Subject	Discussed on	Voted on
Demands for Grants of the Ministry/Department of ---		
(1) External Affairs	18.3.1963 19.3.1963	19.3.1963
(2) Food and Agriculture	19.3.1963 20.3.1963 21.3.1963	21.3.1963
(3) Information and Broadcasting	21.3.1963 22.3.1963	22.3.1963
(4) Education	22.3.1963 23.3.1963	23.3.1963
(5) Scientific Research and Cultural Affairs	23.3.1963	23.3.1963
(6) Department of Atomic Energy	23.3.1963 25.3.1963	25.3.1963
(7) Health	25.3.1963	25.3.1963
(8) Irrigation and Power	26.3.1963 27.3.1963	27.3.1963
(9) Labour and Employ- ment	27.3.1963 28.3.1963	28.3.1963

Subject	Discussed on	Voted on
(10) Home Affairs	28.3.1963 29.3.1963 1.4.1963	1.4.1963
(11) Works, Housing and Rehabilitation.	1.4.1963 3.4.1963	3.4.1963
(12) Law	3.4.1963	3.4.1963
(13) Community Development and Cooperation	3.4.1963 4.4.1963	4.4.1963
(14) Defence	5.4.1963 6.4.1963 8.4.1963	8.4.1963
(15) Commerce and Industry	8.4.1963 9.4.1963	9.4.1963
(16) Transport and Communications	9.4.1963 10.4.1963	10.4.1963
(17) Mines and Fuel	11.4.1963	11.4.1963
(18) Steel & Heavy Industries	13.4.1963 15.4.1963	15.4.1963
(19) Economic & Defence Coordination	15.4.1963 16.4.1963	16.4.1963
(20) Department of Parliamentary Affairs.	16.4.1963	16.4.1963
(21) Finance	16.4.1963 17.4.1963	17.4.1963
(22) Lok Sabha	}	17.4.1963
(23) Rajya Sabha		
(24) Secretariat of the Vice-President		

*(iv) Demands for Supplementary Grants (General):*

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of Budget (General) for 1962-63.	21.2.1963	12.3.1963	12.3.1963

*(v) Demands for Excess Grants (General):*

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants in respect of the Budget (General) for 1960-61.	20.4.1963	29.4.1963	29.4.1963

## 3. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55

	Subject	Name of Member	Date
(1)	Amendment of article 31A of the Constitution.	Shri A.K. Gopalan	30.4.1963
(2)	Food adulteration in Delhi.	Shri Hari Vishnu Kamath	1.5.1963
(3)	Parliamentary Proceedings on A.I.B.	Shri Inder J. Malhotra	3.5.1963



## 9. MEMBERS

## (i) Oath or affirmation:

Name	Constituency	State	Language of Oath	Date on which oath made
1. Shri Parasottamas Haribhai Bhil	Dohad	Gujarat	English	23.4.1963
2. Shri Hemappa Veera- bhadrapa Koujalgi	Belgaum	Mysore	English	3.5.1963

## (ii) - Resignation

Name	State	Consti- tuency	Date of resigna- tion.	Date of announce- ment in the House.
Shri U.N. Dhebar	Gujarat	Rajkot	21.3.1963	25.3.1963

## (iii) - Leave Granted

Sl. No.	Name of Member	Period for which leave granted/absence condoned.
1.	Baja P.C. Deo Bhanj	8.11.1962 to 11.12.1962
2.	Shri U. Muthuramalinga Thevar	8.11.1962 to 11.12.1962 and 21. 1.1963 to 25. 1. 1963.
3.	Shri Kamal Nath Tiwari	19.11.1962 to 5.12.1962
4.	H.H. Maharani Vijaya Raje Scindia of Gwalior	6.8.1962 to 7.9.1962, 18.2.1963 to 29.3.1963 and 1.4.1963 to 7.5.1963.

Sl. No.	Name of Member	Period for which leave granted/absence condoned.
5.	Shri Y.N. Singh	8.11.1962 to 10.12.1962
6.	Shri R.V.G.K. Ranga Rao	12.11.1962 to 11.12.1962 and 18.2.1963 to 8.4.1963
	Shri Cherian J. Kappen	27.11.1962 to 11.12.1962
8.	Shri Ananda Nambiar	28.11.1962 to 11.12.1962 21.1.1963 to 25.1.1963 18.2.1963 to 29.3.1963 and 1.4.1963 to 7.5.1963.
7.	Shri A. Jayaraman	26.11.1962 to 11.12.1962 and 21.1.1963 to 25.1.1963.
10.	Shri P.R. Ramakrishnan	13.11.1962 to 11.12.1962 21.1.1963 to 25.1.1963.
	Shri P.R. Kanakasabai	14.11.1962 to 11.12.1962 21.1.1963 to 25.1.1963.
	Shri Lal Shyamshah	8.11.1962 to 11.12.1962, 21.1.1963 to 25.1.1963 18.2.1963 to 9.3.1963 and 12.3.1963 to 7.5.1963.
13.	Shri Debendra Nath Karjee	18.2.1963 to 17.4.1963 and 18.4.1963 to 7.5.1963
11.	Shri A. Nesamony	18.2.1963 to 17.4.1963 and 18.4.1963 to 7.5.1963.
15.	Shri Dasaratha Deb	21.1.1963 to 25.1.1963 and 18.2.1963 to 6.3.1963
16.	Shri Biren Dutta	21.1.1963 to 25.1.1963 18.2.1963 to 19.3.1963 and 20.3.1963 to 7.5.1963.
17.	Shri Govind Hari Deshpande	18.2.1963 to 5.3.1963 and 22.3.1963 to 3.5.1963.

Sl. No.	Name of Member	Period for which leave granted/absence condoned.
18.	Shri Muldas Bhudardas Vaishya	18.2.1963 to 14.3.1963
19.	Shri Vijaya Bhushan Singh Deo	18.2.1963 to 19.3.1963 and 20.3.1963 to 10.4.1963
20.	Shri K. K. Warrior	21.1.1963 to 25.1.1963 18.2.1963 to 12.4.1963
21.	Shri E.K. Imbichibava	18.2.1963 to 17.4.1963
22.	Shri Ghyusuddin Ahmed	30.11.1962 to 11.12.1962 21.1.1963 to 25.1.1963 and 18.2.1963 to 31.3.1963.
23.	Shri Kolla Venkaiah	21.1.1963 to 25.1.1963 18.2.1963 to 12.4.1963.
24.	Shri G. Yallamanda Reddy	21.1.1963 to 25.1.1963 and 18.2.1963 to 12.4.1963.
25.	Shri K. Nallakoya Thangal	2.4.1963 to 25.4.1963.
26.	Shri Harish Chandra Mathur	16.4.1963 to 7.5.1963
27.	Shri Dasaratha Deb	7.3.1963 to 4.5.1963.
28.	Shri R. Umanath	19.11.1962 to 11.12.1962 21.1.1963 to 25.1.1963 and 18.2.1963 to 5.4.1963.

## (iv) Suspension:

Sl No	Name of Member	Date of suspension from the service of the House.	Period for which suspended.	Remarks
1	Shri Mani Ram Bagri	13.4.1963	7 days	
2	Swami Raneshwaranand	13.4.1963	Remaining period of the session.	
3	Shri Hukam Chand Kachwai.	13.4.1963	Remaining period of the session.	A motion for termination of suspension of the member was moved on 1.5.1963 but its consideration was postponed after some discussion first on 1.5.1963 and then again on 2.5.1963.

## 10. MOTIONS

Brief subject	Under rule	Member	Date of discussion.	Decision of the House.
1. Prices of essential commodities.	191	Shri Indrajit Gupta	11.12.1962 25.1.1963 19.2.1963	Adopted
2. Suspension of sub-rules (2) and (3) of Rule 214.	388	Shri Morarji Desai	16.3.1963	Adopted
3. Suspension of first proviso to rule 74.	388	Shri R.M. Hajaravis	16.3.1963	Adopted
4. Suspension of proviso to rule 66.	388	Shri Morarji Desai	22.4.1963	Adopted
5. Vivian Bose Commission Report.	342	Shri Nityanand Kanungo	6.5.1963 7.5.1963	...

## 11. OBITUARY REFERENCES

Name and particulars of membership	Date of death	Date on which reference made
1. Sri Mulchand Dube, sitting Member of Third Lok Sabha.	26.1.1963	18.2.1963
2. Sri B.N. Datar, sitting Member of the Third Lok Sabha and Minister of State in the Ministry of Home Affairs.	13.2.1963	18.2.1963
3. Dr. Rajendra Prasad, ex-President of India and President of the Constituent Assembly of India.	28.2.1963	1.3.1963
4. Syed Sultan Ahmed, Member of Central Legislative Assembly.	27.2.1963	4.3.1963
5. Sri Jai Narain Vyas, member of Constituent Assembly of India and Provisional Parliament.	14.3.1963	15.3.1963
6. Sri Chheda Lal Gupta, member of Second Lok Sabha.	14.3.1963	15.3.1963

## 12. PANEL OF CHAIRMEN

Member nominated	Date of nomination
1. Shrimati Renu Chakravartty	20.2.1963
2. Sri Surendranath Dwivedy	
3. Sri M. Thirumala Rao	
4. Sri R.K. Khadilkar	
5. Dr. Sarojini Mahishi	

## 13. PAPERS LAID ON THE TABLE

By Government	384
By Private Members	2

## 14. PETITIONS

Presented by Members	2
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## PRESIDENT'S ADDRESS

(i) *President's Address:*

Subject	Laid on	Discussed on	Motion of Thanks adopted on	President's message reported on
President's Address to both Houses of Parliament assembled together on 18.2.63.	18.2.1963	20.2.1963 21.2.1963 22.2.1963 25.2.1963 27.2.1963	27.2.1963	2.3.1963

(ii) *Conduct of certain Members during the President's Address.*

Brief subject	Name of Member who raised the matter.	Date on which discussed.	Decision of the House
Interruptions and walk-out by certain members during the President's Address.	Shri Jaipal Singh.	18.2.1963 19.2.1963 19.3.1963	Sarvasbri Ram Sewak Yadav, Mani Ram Bagri, and B.N. Mandal were reprimanded by the Speaker while the House expressed disapproval of the conduct of Swami Rameshwaranand and Shri B. Singh Utiya.

## 16. QUESTIONS ANSWERED

(i) Starred	1,172
(ii) Unstarred	2,673
(iii) Short Notice	19

## 17. RESOLUTIONS

*Private Members' Resolutions*

Sl. No.	Subject	Member	Date of discussion.	Decision of the House
1.	Concentration of economic power.	Shri Bhagwat Jha Azad.	7.12.1962 15.3.1963	Withdrawn by leave of the House.
2.	Regional disparity	H. H. Maharaja Pratap Keshari Deo	15.3.1963 13.4.1963	do.
3.	Administrative policy in NEFA.	Shri Hem Barua	29.3.1963	-do.
4.	Nationalisation of Banks.	Shrimati Subhadra Joshi.	29.3.1963 13.4.1963 27.4.1963	Discussion postponed.
5.	Working of Defence of India Act.	Shri A. K. Gopalan.	27.4.1963	Discussion not concluded.

## 18. STATEMENTS BY MINISTERS

Sl. No.	Subject	Name of Minister	Date
1.	Government business for the week commencing 25.2.1963.	Shri Satya Narayan Sinha	22.2.1963

Sl. No.	Subject	Name of Minister	Date
2.	Freight concessions to export traffic.	Shri S.V. Ramaswamy	27.2.1963
3.	Government business for the week commencing 4.3.1963.	Shri Satya Narayan Sinha	2.3.1963
4.	Government business for the week commencing 12.3.1963.	Shri Satya Narayan Sinha	8.3.1963
	Government business for the week commencing 18.3.1963.	Shri Satya Narayan Sinha	16.3.1963
5.	Instances of mob violence at the Project site of Kiribaru Iron Ore Project.	Shri K.D. Maiaviya	20.3.1963
	Government business for the week commencing 25.3.1963.	Shri Satya Narayan Sinha	23.3.1963
6.	Correcting information given in reply to discussion on the Demands for Grants of the Ministry of Scientific Research and Cultural Affairs.	Shri Humayun Kabir	27.3.1963
9.	Correcting reply given on 15.3.1963 to a supplementary on S.Q. 414 regarding Credit Guarantee Scheme.	Shri Nityanand Kanungo	29.3.1963
10.	Government business for the week commencing 1.4.1963.	Shri Satya Narayan Sinha	29.3.1963



Sl. No.	Subject	Name of Minister	Date
11.	Mention of his name in connection with certain transactions of a mine-owner operating in Orissa from Calcutta.	Shri T.T. Krishnamachari	4.4.1963
12.	Government business for the week commencing 8.4.1963.	Shri Satya Narayan Sinha	6.4.1963
13.	Government business for the week commencing 15.4.1963	Shri Satya Narayan Sinha	13.4.1963
14.	Sugar situation	Shri S. K. Patil	17.4.1963
15.	Correcting the reply given on 3.4.1963 to a Supplementary on S.Q. 694 regarding low temperature carbonisation plant at Kothagudam.	Shri Dodda Thimmiah	17.4.1963
16.	Further details of the attack by Naga hostiles on a railway passenger train on 9.4.1963.	Shrimati Lakshmi N. Menon	20.4.1963
17.	Government business for the week commencing 22.4.1963.	Shri Satya Narayan Sinha	20.4.1963
18.	Certain allegations made in the House by Shri Mani Ram Bagri against him on 23.3.1963.	Shri Humayun Kabir	22.4.1963

Sl. No.	Subject	Name of Minister	Date
19.	Correcting reply given on 20.4.1963 to a supplementary on S.Q. 654 regarding the Official Language (Legislative) Commission	Shri Bibbudhendra Mishra	22.4.1963
20.	Government business for the remaining period of the session.	Shri Satya Narayan Sinha	22.4.1963
21.	Correcting replies given on 26.3.1963 to supplementary on S.Q. 586 and 587 regarding World Food Programme.	Dr. Ram Subhag Singh	23.4.1963
22.	Price support for rice and wheat in 1963-64 session.	Shri S.K. Patil	26.4.1963
23.	Report of Shri C.K. Daphary, Attorney-General and Shri A.V. Viswanatha Sastri on certain aspects of the Vivian Bose Commission Report.	Shri Asoke K. Sen on behalf of Shri K.C. Reddy.	29.4.1963
24.	Regarding replies given on 19.4.1963 to S.Q. 950 regarding Cement Factory in West Bengal.	Shri Jagannatha Rao	30.4.1963

Sl. No.	Subject	Name of Minister	Date
25.	Correcting the reply given on 28.3.1963 to S.Q. 637 regarding allotment of quarters to Government employees.	Shri Mehr Chand Khanna	6.5.1963
26.	Part I of the Report of Shri C.K. Daphtary and Shri A.V. Viswanatha Sastri on certain aspects of the Vivian Bose Commission Report.	Shri Nityanand Kanungo	6.5.1963
27.	Discussion with foreign dignitaries who had recently visited India, Indo-Pak talks etc.	Shri Jawaharlal Nehru	7.5.1963
28.	Investigation of certain transactions of Messrs. Serajuddin and Company, Calcutta.	Shri Jawaharlal Nehru	7.5.1963

#### 19. STATEMENTS BY MEMBERS

Sl. No.	Subject	Name of Member	Date
1.	Certain allegations made in the House by the Minister of Home Affairs against the Praja Socialist Party on 1.4.1963.	Shri Surendranath Dwivedy.	8.4.1963

Sl. No	Subject	Name of Member	Date
2.	Clarifying his position in regard to the payment of rent to the Government for the World Agriculture Fair held at New Delhi in 1959-60.	Dr. Panjabrao S. Deshmukh.	8.4.1963
	Certain allegations made in the House by the Minister of Home Affairs against the Communist Party on 1.4.1963.	Shri A. K. Gopalan	18.4.1963

#### 20. ATTORNEY GENERAL TAKING PART IN DEBATE IN THE HOUSE

Name of the Attorney General	Subject	Date
Shri C. K. Daphtary	The Compulsory Deposit Scheme Bill, 1963.	29.4.1963

#### 21. ANNOUNCEMENTS BY SPEAKER/DEPUTY SPEAKER

Subject	By whom	Date
Procedure regarding amendments.	Speaker	20.2.1963